


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.12.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 4451/9/HDB/2017
NAME OF THE COMPANY	Siva ram Yarns Private Limited
NAME OF THE PETITIONER(S)	VST Weaves India Pvt Ltd
NAME OF THE RESPONDENT(S)	Siva ram Yarns Private Limited
UNDER SECTION	Sec 9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju in Ak. Mysamy in petitioner	Advocate	Vbraju1@gmail.com 9849120947	


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. V.B. Raju on behalf of Mr. A.K. Mysamy, learned Counsel for the petitioner. The learned counsel for the petitioner requested this bench to permit him to withdraw the petition and to file petition a fresh.

Separate orders issued.

  
Member (Technical)

  
Member (Judicial)